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भारत सरकार  
कारपोरेट कार्य मंत्रालय  
कार्यालय रजिस्ट्रार ऑफ कम्पनीज  
पंजाब एवं चंडीगढ़, कारपोरेट भवन  
प्लॉट नम्बर 4-बी, सेक्टर 27-बी, चंडीगढ़  
फोन नम्बर 0172 2639415, 2639416

GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
OFFICE OF THE REGISTRAR OF COMPANIES  
PUNJAB AND CHANDIGARH, CORPORATE BHAWAN  
PLOT NO.4-B, SECTOR 27B, CHANDIGARH  
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संख्या / 147

दिनांक 20/4/2017

To

The Secretary to the Govt. of India,  
Ministry of Corporate Affairs,  
New Delhi - 110001

(Kind attention: Mr Shashi Raj Dara, Deputy Director, E-Governance Cell)

Sub: In the matter of Section 75 of the Limited Liability Partnership Act.2008 read with Rule 37(1) publication in Ministry's Website for information of general public-regarding. (2)

Sir,

With reference to the above subject, I am to state that the below mentioned LLPs have applied in Form 24 for striking off their respective name from the register in pursuance to Rule 37(1) of Limited Liability Partnership Rules, 2009

Sl. No.	LLP No.	Name of LLP	Address of Registered office of LLP	Name of Registrar of LLP	SRN	Date of filing of Form 24
1	AAD-1199	X TO Y LOGISTICS LLP	H.NO. 2746, SECTOR-37C, CHANDIGARH	ROC, PUNJAB & CHANDIGARH	M02028538	13.09.2016
2	AAB-7327	HARICO HEALTH LLP	8 MS ENCLAVE, GROUND & 1ST FLOOR, DHAKAULI ZIRAKPUR Mohali	ROC, PUNJAB & CHANDIGARH	M02567568	07.12.2016
3	AAB-0219	KIITOS WEBSCAPE FASHIONS LLP	H.NO 5329 ST NO. 5, MALVIA NAGAR, BATHINDA, PUNJAB	ROC, PUNJAB & CHANDIGARH	M02766392	24.12.2016
4	AAA-9320	WEBEQUATOR SOLUTIONS LLP	SCF-48, PHASE 5, SAS NAGAR, PUNJAB	ROC, PUNJAB & CHANDIGARH	M02848455	03.01.2017
5	AAD-1048	BELFFEN FASHION LLP	13-XXV, STREET NO.4, JASWANT NAGAR, SHIVPURI, LUDHIANA, PUNJAB	ROC, PUNJAB & CHANDIGARH	M02912301	31.03.2017
6	AAD-8841	VIZALLY SECURITY & STAFFING LLP	KOTHI NO-571, PHASE-1, SAS	ROC, PUNJAB & CHANDIGARH	M03266103	23.03.2017

21/2/17  
28/4/17  
STACPA

			NAGAR, MOHALI PUNJAB			
7	AAA-7524	FUTURETEC INDIA LLP	UNIVERSAL CHAMBERS, FLOOR 2, MAI HIRAN GATE, JALANDHAR, PUNJAB	ROC, PUNJAB & CHANDIGARH	M03283678	27.03.2017
8	AAB-0012	DR. G DIAGNOSTIC LLP	C - 28, SPORTS AND SURGICAL COMPLEX KPT ROAD JALANDHAR Punjab	ROC, PUNJAB & CHANDIGARH	SUO MOTO UNDER RULE 37 OF LLP RULES	17.04.2017
9	AAA-9497	NAVIGATOR INFRASTRUCTU RE LLP	# 578, VILLAGE KAJHERI, CHANDIGARH	ROC, PUNJAB & CHANDIGARH	SUO MOTO UNDER RULE 37 OF LLP RULES	17.04.2017
10	AAB-0369	SOUTH ASIA POST LLP	HOUSE NO.530, SECTOR 33-B, CHANDIGARH	ROC, PUNJAB & CHANDIGARH	SUO MOTO UNDER RULE 37 OF LLP RULES	17.04.2017
11	AAA-1675	PRV PROPERTIES LLP	14-A, OHRI TOWER, G.T.ROAD, MODEL TOWN, PHAGWARA PUNJAB	ROC, PUNJAB & CHANDIGARH	SUO MOTO UNDER RULE 37 OF LLP RULES	17.04.2017
12	AAB-1012	GEOSPATIAL & ENVIORNMENTA L MANAGEMENT SERVICES LLP	#32768, GURUDWARA GALI NO.03, PARAS RAM NAGAR, BT CAREER, BATHINDA, PUNJAB	ROC, PUNJAB & CHANDIGARH	SUO MOTO UNDER RULE 37 OF LLP RULES	17.04.2017

In view of the above, it is requested that the Ministry may kindly upload the names of the aforesaid LLPs on the website in compliance with the provisions of the Rule 37(2) of LLP Rules, 2009.

Yours faithfully,

  
(V.G. Nipane)

Asstt. Registrar of Companies  
Punjab and Chandigarh

Copy forwarded to:

1. The Regional Director (NR), Ministry of Corporate Affairs, New Delhi.  
Also forwarded to the following offices with request to file their objections, if any within 30 days of this letter regarding Strike off the name of LLPs.
2. Principal,  
Office of the Chief Commissioner of Income Tax,  
N.W. Region, Central Revenue Building,  
Sector 17-E, Chandigarh.
3. The Commissioner of Income Tax,  
Aayakar Bhawan, Rishi Nagarm Ludhiana, Punjab
4. The Commissioner of Income Tax,  
Company Circle, 6, Maqbool Road,  
Amritsar, Punjab.